

ITEM NO.1501

COURT NO.5

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1708/2023

AKSHAY GUPTA & ANR.

Appellant(s)

VERSUS

ICICI BANK LIMITED & ORS.

Respondent(s)

(IA No. 39509/2023 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 44319/2023 - EXEMPTION FROM FILING O.T., IA No. 14725/2025 - INTERVENTION/IMPLEADMENT, IA No. 44317/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 39504/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 14675/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION AND IA No. 39503/2023 - STAY APPLICATION)

WITH

C.A. No. 1709/2023 (XVII-A)

(IA No. 35725/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 44131/2023 - EXEMPTION FROM FILING O.T., IA No. 44130/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 35727/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 35726/2023 - STAY APPLICATION)

C.A. No. 2828/2023 (XVII-A)

(IA No. 59456/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 59455/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 59452/2023 - STAY APPLICATION)

C.A. No. 4336/2023 (XVII-A)

(IA No. 101982/2023 - EX-PARTE STAY AND IA No. 101981/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 25-03-2025 These matters were called on  
for pronouncement of judgment today.

For Appellant(s) : Mr. Abhishek Malhotra, Sr. Adv.  
Ms. Srishti Gupta, Adv.  
Ms. Sonali Jain, AOR

Mr. Alakh Alok Srivastava, AOR

For Respondent(s) : Mr. Sumit Goel, Adv.  
Ms. Sreeparna Basak, Adv.

Ms. Swati Bhardwaj, Adv.  
Ms. Pratyusha Priyadarshini, Adv.  
Ms. Garima Khanna, Adv.  
M/S. Parekh & Co., AOR

Mr. Viraj Kadam, Adv.  
Mr. Soumya Dutta, AOR

M/S. D.S.k. Legal, AOR

Ms. Smriti Churiwal, AOR

Hon'ble Mr. Justice Vikram Nath pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sanjay Karol.

The appeals stand disposed of in terms of the signed reportable judgment.

Pending application(s) also stand disposed of.

(NEETU KHAJURIA)  
ASTT. REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR

(Signed reportable judgment is placed on the file.)